Training to Women Sarpanchs

1666. DR. K. V.P. RAMACHANDRA RAO: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Government has started a programme to train the Women Sarpanchs throughout the country;
 - (b) if so, the details thereof; and
- (c) the centres where these Sarpanchs are being trained and how many Sarpanchs were covered so far and how many are to be covered under this programme?

THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI PARSHOTTAM RUPALA): (a) and (b) The Ministry, under the scheme of Rashtriya Gram Swaraj Abhiyan (RGSA)/ Capacity Building-Panchayat Sashaktikaran Abhiyan (CB-PSA) and the erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), has been providing financial and technical support to the states for Capacity Building and Training (CB&T) of Elected Representatives of Panchayati Raj Institutions including Women Sarpanchs. The capacity building of Panchayat's Elected Representatives, including Women Sarpanchs involves their capacity enhancement to enable them to perform their functions effectively and efficiently. Accordingly, the States have been consistently impressed upon to adopt new and innovative best practices, and to also leverage technology for maximum outreach for Capacity Building of Panchayati Raj Institutions (PRIs).

(c) The training of Elected Representatives (ERs) including Women Sarpanchs are coordinated by Nodal Training Institutions of Panchayati Raj of respective States *i.e.* State Institutes of Rural Development (SIRDs) or Panchayati Raj Training Institutes (PRTIs) etc. The training for Sarpanchs are conducted at State head quarters, district head quarters or block head quarters depending upon the nature of the training. Total 55 lakh (approx) ERs and other stake holders of PRIs were trained out of funds sanctioned under the scheme during last three financial years. In the current financial year, till date, proposals have been approved for CB&T for 52 lakhs (approx) Elected Representatives including Women Sarpanchs and other stakeholders of Panchayats.

Identification of high energy consuming industries

1667. SHRI PARIMAL NATHWANI: Will the Minister of POWER be pleased be pleased to state:

(a) whether Government has identified high energy consuming industries in the country;